

1	2	3
Union Territories		
29.	Andaman and Nicobar Island	22.39
30.	Chandigarh	16.63
31.	Dadra and Nagar Haveli	12.82
32.	Daman and Diu	10.45
33.	Delhi	278.56
34.	Lakshadweep	1.00
35.	Puducherry	33.73
TOTAL :		3139.42

**Apprehension of Planning Commission for
construction of roads as targeted**

†1682. SHRI RAGHUNANDAN SHARMA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether the Planning Commission has expressed its apprehension on the ambitious plans announced by the Ministry and advised to fix an appropriate target for this year for the construction of roads;

(b) whether the Planning Commission has also stated that it is unable to approve the contract for the construction of not more than 3794 kilometres of road as compared to the contracts for the construction of 12652 kilometres of road during 2009-10;

(c) whether as per the announcement made by the Prime Minister, the length of roads to be constructed during a year should be at least 7500 kilometers at a rate of 20 kilometres per day; and

(d) if so, the extent of seriousness with which the Ministry has taken this advice?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH): (a) and (b) Planning Commission supports speedy construction of Highways as per the agreed target for the year 2010-11 and regards investment in road construction as one of the critical sectors for achieving inclusive growth.

(c) and (d) The Government is committed to construct highways at the rate of 20 kilometers per day.

†Original notice of the question was received in Hindi.